

सागर और कृषि मंत्री : (बी ए० पी० जैन) : जब कभी ऐसा प्रश्न उठेगा तो मैं उस पर हृदयपूर्वक से विचार करूँगा ।

Provident Fund Act, 1952

*685. **Shri Tushar Chatterjea:** Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 2692 on the 28th April, 1955 and state:

(a) whether any decision has since been taken by Government with regard to the procedure to be adopted for the formation of the Board of Trustees for Provident Fund for factories exempted under Section 17 of the Employees Provident Fund Act; and

(b) if not, how long it will take to arrive at a decision?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Very divergent views have been expressed by the State Governments and different members of the Trust and Government do not think they will be justified in coming to a decision without further consultation with State Governments. I cannot state exactly when a decision will be made.

Shri Tushar Chatterjea: May I know what stands in the way of a decision being made?

Shri Abid Ali: That is what I have just replied.

Shri Tushar Chatterjea: My question is, in view of different opinions, why not the Government take up the matter earnestly and make a quick decision?

Shri Abid Ali: We are consulting the State Governments again. Without that, it is not possible to come to a decision.

Shri T. B. Vittal Rao: Which are the State Governments that are against this measure?

Shri Abid Ali: It is not possible to say it.

Rolling Stock

*686. **Shri S. V. Ramaswamy:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 87 on the 26th July, 1955 and state:

(a) the reasons for obtaining locomotive bed-frames and cast steel cylinders from abroad, when the policy of Government is to produce cent per cent. Indian Engines as early as possible;

(b) whether corresponding parts are allowed to be imported for W.G. engines at Telcos;

(c) whether any fresh orders have been placed or are proposed to be placed abroad for these parts; and

(d) whether any attempts have been made to have them cast in India?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (d). A statement giving the information is laid on the Table of the House. [See Appendix V, annexure No. 7]

Shri S. V. Ramaswamy: In answer to a previous question on this subject, it was said that the cost of steel bed-frame comes to about 66 per cent. of the cost of the engine. If that is so, why was it imported at all?

Shri Alagesan: The reason is given already. As far as the cost of the bed-frame is concerned, it comes to Rs. 1,13,000 f.o.b. per frame. The reason why it has been imported is also given. We do not propose to import further. This is purely to gain experience and as a matter of experiment.

Shri S. V. Ramaswamy: As at present, a limited number of bed-frames and cast iron cylinders are being cast. Will they be improved upon so that these bed-frames and steel cylinders may not be imported from abroad?

Shri Alagesan: We may develop the capacity to cast these steel frames and steel cylinders too. For the present, we are casting iron cylinders only.

Shri H. N. Mukerjee: May I know if it is the patent law restrictions which stand in the way of our producing ourselves certain items mentioned in this question, and if so, are we not in a position to circumvent some of these patent laws as many other countries have done in order to secure self-sufficiency?

Shri Alagesan: The restrictions that the hon. Member has mentioned relate only to a very few items, not to all.

सागर जिले में पुल

*६८७. श्री के० सी० सोषिया : क्या परिवहन मंत्री १४ सितम्बर, १९५४ को दिये गये भ्रतारांकित प्रश्न संख्या ४५५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के सागर जिले में राष्ट्रीय पथ संख्या छब्बीस पर चार छोटे पुल बनाने का कार्य प्रारम्भ हो गया है; और

(ख) यदि हां, तो अब तक कितनी प्रगति हुई है ?

रेलवे तथा परिवहन मंत्री के सभासचिव (श्री शाहनवाज खां) : (क) नहीं ।

(ख) चारों पुलों के स्थानों का निर्णय हो गया है । देहार नाले का रूपांकन परिवहन मंत्रालय के सड़क विभाग में तैयार किया जा रहा है । बाकी तीन पुलों की विस्तृत योजनाएँ और प्राक्कलन अभी राज्य के जन कार्य विभाग से प्रतीक्षित है ।

श्री के० सी० सोधिया : सरकार की तरफ से पिछली बार जवाब दिया गया था कि सन् १९५५ में यह काम शुरू हो जायेगा उस देरी का क्या कारण है ?

श्री शाहनवाज खां : देहार नाले के ऊपर जो पुल है उस के लिये एस्टीमेट्स बगैरह तैयार होंगे । जिस जगह पर पुल बनना है वह भी तै हो गयी है । उस का नमूना यहाँ पर मिनिस्ट्री आफ ट्रांसपोर्ट, रोड विंग्स में तैयार हो रहा है । बाकी तीन पुलों के बारे में स्टेट पी० डब्ल्यू० डी० से कुछ और बातें आनी हैं । उस का इतिजार किया जा रहा है ?

श्री के० सी० सोधिया : कब तक यह एस्टीमेट बगैरह बन जायेगा ?

श्री शाहनवाज खां : यह तो हमारे बस की बात नहीं है । वह तो स्टेट पी० डब्ल्यू० डी० से आयेंगे । हम तो उस का जवाब नहीं दे सकते, वही दे सकते हैं ।

श्री के० सी० सोधिया : एक पुल का जो एस्टीमेट बन गया है उस का काम कब शुरू होगा ।

श्री शाहनवाज खां : बहुत जल्दी शुरू हो जायेगा । मैं प्रानरेबिल मेम्बर की तमल्ली के लिये यह बताना चाहता हूँ कि ६ लाख रुपया संकशन हो गया है और यह जितने भी पुल हैं वह सब मौजूदा पंच साला योजना में बन जायेंगे । बहुत ज्यादा इन्तिजार नहीं करना पड़ेगा ।

Over-bridge at Guntur

*688. **Shri S. V. L. Narasimham:** Will the Minister of Railways be pleased to state when the construction of the over-bridge, at the level crossing at Guntur will commence?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): The construction of the over-bridge in replacement of the existing level crossing at Guntur will be commenced as soon as the Guntur Municipal Authorities are prepared to take up their portion of the work on the approaches.

Shri S. V. L. Narasimham: May I know what was the original estimate and whether there has been any change in the estimate in the construction of this bridge.

Shri Shah Nawaz Khan: There has been a very considerable change with the lapse of time. These estimates have been prepared off and on since 1939. In 1950, we advised the Government of Madras that the cost of constructing this over-bridge would be about Rs. 5 lakhs. Now, after detailed inspection, we have come to the conclusion that it will be Rs. 12.15 lakhs.

Shri S. V. L. Narasimham: May I know whether the work will be under the management of the Central Government or whether it will be taken up partly by the municipality and partly by the railway authority?

Shri Alagesan: The railway will do the work of over-bridge proper at their cost and the municipality will construct the approaches at their cost.

Scarcity Conditions in Rajasthan

*690. **Shri Kasliwal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to the acute scarcity conditions prevalent in the West and South Rajasthan owing to failure of rains;

(b) whether Government are aware that owing to scarcity of fodder, large scale migration of cattle has started from the dry areas;

(c) whether the prices of foodgrains have recently shot up considerably in Rajasthan; and

(d) if so, the steps Government propose to take in the matter?